

Annexure 3

Name of the corporate debtor: **Cox & Kings Limited**
 Name of the corporate debtor: **Cox & Kings Limited** ; Date of commencement of CIRP: **22nd Oct 2019** ; List of creditors as on: **21st June 2021**
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Amount of claim admitted	Nature of claim	Details of claim admitted		Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee								
1	Axis Bank		6-Nov-19	3,75,06,21,986	3,75,06,21,986	Commercial Paper	3,75,06,21,986	-	No	18.00%	-	-	-	-	-	
				22,56,928	22,56,928	Credit Card-corporate	22,56,928	-	-	-	-	-	-	-	-	-
				2,18,36,66,158	2,18,36,66,158	Credit Card-purchasing	2,18,36,66,158	-	-	-	-	-	-	-	-	-
				1,30,46,21,450	1,30,46,21,450	LC	1,30,46,21,450	1,30,46,21,450	-	-	-	-	-	-	-	-
				2,13,22,46,566	2,13,22,46,566	NCD	2,13,22,46,566	2,13,22,46,566	-	-	-	-	-	-	-	
2	Bank Of Baroda		4-Nov-19	26,66,95,826	26,66,95,826	Cash Credit	26,66,95,826	26,66,95,826	No	3.22%	-	-	-	-	-	
				1,61,58,23,643	1,61,58,23,643	Demand Loan	1,61,58,23,643	1,61,58,23,643	-	-	-	-	-	-	-	
3	Kotak Mahindra Bank		6-Nov-19	52,78,50,917	52,78,50,917	Cash Credit(Sub limit to WC DL limit of Rs.150 lakhs to extent of Rs.50 Lakhs)	52,78,50,917	-	No	2.54%	-	-	-	-	-	
				95,69,18,392	95,69,18,392	WC DL	95,69,18,392	-	-	-	-	-	-	-	-	
4	Lakshmi Vilas Bank		6-Nov-19	36,29,01,091	36,29,01,091	Working Capital	36,29,01,091	36,29,01,091	No	0.62%	-	-	-	-	-	
5	State Bank of India		5-Nov-19	6,91,52,236	6,91,52,236	Bank Guarantee	6,91,52,236	-	No	10.98%	-	-	-	-	-	
				24,30,49,560	24,30,49,560	Bank Guarantee transferred to CC	24,30,49,560	-	-	-	-	-	-	-	-	
				3,56,69,63,696	3,56,69,63,696	Cash Credit	3,56,69,63,696	3,56,69,63,696	-	-	-	-	-	-	-	
				2,52,94,35,383	2,52,94,35,383	WC DL	2,52,94,35,383	-	-	-	-	-	-	-		
6	TFCI		6-Nov-19	51,82,04,923	51,82,04,923	NCD's	51,82,04,923	-	No	1.98%	-	-	-	-	-	
				63,89,80,121	63,89,80,121	Term Loan	63,89,80,121	-	-	-	-	-	-	-	-	
7	Yes Bank		6-Nov-19	47,48,72,689	47,48,72,689	Cash Credit	47,48,72,689	47,48,72,689	No	38.83%	-	-	-	-	-	
				4,19,85,17,787	4,19,85,17,787	WC DL	4,19,85,17,787	-	-	-	-	-	-	-	-	
				25,34,27,79,353	25,34,27,79,353		25,34,27,79,353	9,72,41,24,961								

Notes:

- The claims have been admitted based on documents/clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- The necessary justifications/explanations have been requested from the creditors for claims under verification and these may be admitted on receiving sufficient proof in support of such claims.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of CIRP i.e. October 22, 2019.
- A contingent claim is a potential liability that may occur depending on the outcome of an uncertain future event or pending proceedings and lawsuits, and has been recorded based on the best estimate of the amount of the claim based on the information available.